

THE HIGH COURT OF MEGHALAYA

SHILLONG

NOTIFICATION

Dated , 23rd April , 2021

No. HCM.II/184/2015-Estt/1522 : The Hon'ble, the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (10) of the Rules of High Court of Meghalaya, 2013 (as amended upto date), is pleased to transfer and post the following Grade-I Judicial Officers as under:

Sl.No.	Name of Judicial Officer	Present Posting	Posted as	To take charge from
1.	Smti. Swapna G. Momin.	Grade-I	Special Judge (POCSO), East Khasi Hills District, Shillong.	N/A
2.	Miss Adellyn Thangkhiew.	Grade-I	Special Judge (POCSO) West Jaintia Hills District, Jowai.	N/A
3.	Shri Benzee Laitmon.	Grade-I	Special Judge (POCSO) West Khasi Hills District, Nongstoin.	N/A

N.B. The District and Session Judge, East Khasi Hills District, Shillong shall be the endorsing authority for the purpose of equitable distribution of the POCSO cases in the District.

The aforesaid Judicial Officers shall take charge on or before the **1st, May 2021**.

By order,

REGISTRAR (JUDICIAL SERVICE)

Memo No. HCM.II/184/2015-Estt/1522-A

Dated Shillong 23rd April, 2021

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.

5. P.A. to Registrar General, High Court of Meghalaya, Shillong.
6. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
7. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin.
8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
9. The Director, Meghalaya State Judicial Academy, Shillong.
10. The Joint Registrar (Listing) cum OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
11. All concerned Judicial Officers.
12. The Accountant General (A&E), Shillong for information and necessary action.
13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
14. The Treasury Officer, Shillong/ Jowai/ Nongstoin for information and necessary action.
- ✓ 15. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
16. Office File.



REGISTRAR (JUDICIAL SERVICE)